NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 86(ND)10 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: Sh. Prakash Chand V/s. Proten Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION **SIGNATURE**

2. ANSHUJ DHINGRA ADW. Respondent

ORDER

The case has been transferred from Court No.II.

A request for adjournment is being made by the ld. Counsels to address the final 2. arguments. At their request, the matter is adjourned to 26.10.2016.

> (Ina Malhotra) Member Judicial